

GOVERNMENT OF MANIPUR
OFFICE OF THE DISTRICT & SESSIONS JUDGE, IMPHAL EAST

NOTIFICATION

06/09/2021

No. D&SJ/IE/2021/104 In pursuance of Letter No. HCM/Misc/2020-RG/94116 dated 28th August, 2021 of the Registrar General, High Court of Manipur, an "Accessibility Committee" of the Courts under the Judgeship of Imphal East District is constituted for the purpose of making the digital infrastructure accessible to persons with disabilities in conformity with the constitutional and statutory entitlements of the disabled. The composition of the Committee is as follows:

<i>SI. No.</i>	<i>Name / Designation</i>	<i>Contact No.</i>	<i>E-mail</i>
1.	Reena Serto Addl. District & Sessions Judge (FTC), Manipur East	7005459200	reenaserto@gmail.com
2.	K. Nirojit, Civil Judge (Sr. Divn.), Imphal East	9954574338	nirojit@gmail.com
3.	B. Supriya Devi, Advocate	7629023586	supriyabdevi@gmail.com
4.	Moirangthem Premier Singh - (Person with disability)	8787797155	premiermoirangthem@gmail.com
5.	Thounaojam Sunil Singh, Technical Staff	9856944928	thsunil12@gmail.com
6.	Ksh. Bhedhajeet Singh, Non-Technical Staff	9612224767	bedazz.ksh@outlook.com

7.	Lhunminthang Khongsai, Non-Technical Staff (Jiribam)	8974787067	thangboi431@gmail.com
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R.K. Memcha Devi

**(R.K. Memcha Devi)
District & Sessions Judge,
Imphal East**

Memo No. DJIE/2021/1041-45

Dated 6th September, 2021

Copy to:

- 1) The Registrar General, High Court of Manipur
- 2) Addl. District & Sessions Judge (FTC), Manipur East.
- 3) Civil Judge (Sr. Divn.), Imphal East
- 4) Persons concerned.
- 5) Order book.

R.K. Memcha Devi

**(R.K. Memcha Devi)
District & Sessions Judge,
Imphal East**